

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1446
TO BE ANSWERED ON 28TH JULY, 2023**

“STATUS OF SUMAN SCHEME AND JSSK IN UTTAR PRADESH”

1446. SHRI KAMLESH PASWAN:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the status of Surakshit Matritva Aashwasan (SUMAN) scheme and Janani Shishu Suraksha Karyakram (JSSK) in Uttar Pradesh;
- (b) whether any financial support has been provided under such Schemes during the last three years and the current year particularly in Uttar Pradesh; and
- (c) if so, the details thereof ?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) Government of India launched “**Surakshit Matritva Aashwasan (SUMAN)**” initiative to provide assured, dignified, respectful and quality healthcare at no cost and zero tolerance for denial of services for every woman and new-born visiting the public health facility. This scheme is implemented in all States/UTs including Uttar Pradesh. In Uttar Pradesh, a total of 1,100 public health facilities have been notified under SUMAN to provide assured services in accordance with SUMAN service packages for both maternal and new-born care.

Janani Shishu Suraksha Karyakram (JSSK), entitles all pregnant women delivering in public health institutions to have absolutely free and no expense delivery, including caesarean section along with the provision of free transport, diagnostics, medicines, other consumables, diet and blood (if required).

Since inception, more than 2.91 crore pregnant women have availed services under JSSK in Uttar Pradesh.

(b) & (c) Every year, financial support has been provided to all State/UTs under the National Health Mission (NHM) based on proposals submitted by their Programme Implementation Plans (PIPs).

The details of financial support provided under such schemes in the last three years and the current year including Uttar Pradesh is placed at annexure.

Annexure

State/UT wise details of SPIP Approvals for Maternal Health under NHM for the FY 2020-21 to FY 2023-24 (Rs. in Lakh)					
S.No	State/UT	2020-21	2021-22	2022-23	2023-24
1	Andaman and Nicobar Islands	34.23	56.89	56.00	57.20
2	Andhra Pradesh	10,580.17	18,854.41	18,217.36	17,648.77
3	Arunachal Pradesh	743.64	954.71	2,782.40	2,110.76
4	Assam	13,483.44	18,704.78	23,460.78	23,600.92
5	Bihar	54,806.45	56,787.02	93,403.07	76,475.50
6	Chandigarh	126.24	250.54	155.02	175.07
7	Chhattisgarh	8,829.37	10,614.46	13,139.32	13,092.04
8	Dadra & Nagar Haveli and Daman & Diu	89.94	132.38	120.50	118.45
9	Delhi	631.51	1,348.81	1,753.01	2,933.45
10	Goa	84.29	207.51	253.97	254.92
11	Gujarat	8,867.67	16,090.72	17,256.24	16,735.02
12	Haryana	2,314.06	3,677.17	8,545.07	5,168.13
13	Himachal Pradesh	1,918.71	4,847.96	3,966.34	5,735.67
14	Jammu and Kashmir	9,804.18	7,224.70	8,538.46	8,905.30
15	Jharkhand	15,473.24	19,563.48	26,825.69	28,390.13
16	Karnataka	10,541.31	11,702.72	34,653.95	22,066.36
17	Kerala	3,025.46	5,264.06	8,076.10	6,958.33
18	Ladakh	173.29	346.34	346.83	338.73*
19	Lakshadweep	27.29	80.51	43.56	44.54
20	Madhya Pradesh	46,568.05	44,246.13	44,246.84	50,583.12
21	Maharashtra	13,886.60	18,859.75	32,593.55	31,514.91
22	Manipur	792.90	1,724.77	2,321.01	1,997.28
23	Meghalaya	1,194.68	3,409.04	2,814.14	2,647.23
24	Mizoram	374.99	712.77	701.94	763.42
25	Nagaland	445.40	997.91	1,069.74	1,189.16
26	Odisha	14,188.51	18,829.11	25,983.09	25,432.89
27	Puducherry	298.44	755.23	590.61	593.95
28	Punjab	3,477.29	5,963.99	11,454.98	9,173.61*
29	Rajasthan	30,437.16	47,038.23	41,408.15	41,408.15
30	Sikkim	106.29	220.78	625.88	210.59
31	Tamil Nadu	7,359.74	11,323.47	22,044.14	44,410.48
32	Telangana	10,690.55	11,847.17	15,721.74	15,640.91
33	Tripura	674.85	1,673.57	2,558.16	2,606.73
34	Uttar Pradesh	71,103.80	1,01,068.64	1,39,617.53	1,69,183.08
35	Uttarakhand	2,893.82	3,995.53	6,624.70	5,688.16
36	West Bengal	19,220.99	29,860.21	34,022.72	34,938.61

Note:
The above data is as per available Financial Management Reports (FMRs) submitted by States
*The data for Punjab & Ladakh is obtained from Record of Proceedings (RoP) for FY 2022-24